

ITEM NO.1502
(For Judgment)

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.10044/2010

CEN. PUB. INFORMATION OFFICER, SCI

Appellant(s)

VERSUS

SUBHASH CHANDRA AGARWAL

Respondent(s)

WITH C.A. No.10045/2010 (XVII)
C.A. No.2683/2010 (XIV-A)

Date : 13-11-2019 These appeals were called on for pronouncement
of Judgment today.

For Appellant(s) Mr. K.K. Venugopal, AG
Mr. Tushar Mehta, SG
Mr. R. Balasubramanian, Sr. Adv.
Ms. Shraddha Deshmukh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. B. Krishna Prasad, AOR
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Manan Popli, Adv.
Mr. Rajeev Ranjan, Adv.
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Mr. Varun Chugh, Adv.
Mr. Buhwan Kapoor, Adv.
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For Respondent(s) Mr. Prashant Bhushan, AOR
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Mr. Aniruddha P. Mayee, AOR

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Mr. Gautam Narayan, AOR

Mr. V. N. Raghupathy, AOR

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Mr. Sunil Kumar Verma, AOR

Mr. Sibho Sankar Mishra, AOR

Ms. Rachana Srivastava, AOR

Mr. Sunil Fernandes, AOR

Ms. Aruna Mathur, Adv.

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Ms. Anuradha Arputham, Adv.

Ms. Geetanjali, Adv.

for M/s. Arputham Aruna And Co.

Mr. Ravi Prakash Mehrotra, AOR

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Runamoni Bhuyan, Adv.

Mr. Piyush Sachdev, Adv.

Mr. Adeel Ahmed, Adv.

Mr. Satish Kumar, AOR

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Ms. Tanya Choudhary, Adv.

Ms. Pratyusha Priyadarshini, Adv.

Ms. Nitika Pandey, Adv.

Mr. Paritosh Arora, Adv.

Mr. Nikhil Ramdev, Adv.

for M/s. Parekh & Co.

Mr. Krishnanand Pandeya, AOR

Mr. Anupam Raina, AOR

Mr. Sunando Raha, Adv.

Ms. C. K. Sucharita, AOR

Mr. R.N. Venjrani, Sr. Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. S.K. Rajora, Adv.

Mr. Naresh K. Sharma, AOR

Hon'ble Mr. Justice Sanjiv Khanna (for Hon'ble the Chief Justice, Hon'ble Mr. Justice Deepak Gupta and for himself) pronounced the majority judgment of the Bench comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice N.V. Ramana, Hon'ble Dr. Justice D.Y. Chandrachud, Hon'ble Mr. Justice Deepak Gupta and His Lordship.

Hon'ble Mr. Justice N.V. Ramana and Hon'ble Dr. Justice D.Y. Chandrachud pronounced separate judgments.

The reference and the appeals are disposed of in terms of the signed reportable judgment.

Pending application(s), if any, stand disposed of.

(Chetan Kumar)	(Anand Prakash)
A.R. -cum-P.S.	Court Master
(Three Signed Reportable Judgments are placed on the file)	